



बौद्धिकसंपदा
भारत

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Department for Promotion of Industry and Internal Trade

बौद्धिकसंपदाभवन

BOUDDHIK SAMPADA BHAWAN

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Date: 30.06.2026

OFFICE ORDER

In pursuance of Office Order No. CGPDTM-11017(13)/1/2022-CGPO/2481 dated 30.01.2026, and after due consideration of representations regarding promotion cum transfer, the following Lower Division Clerks are hereby granted *in-situ* promotion to the post of Upper Division Clerk with immediate effect:

S. N.	Name of Officials	Location
1.	Shri Raj Kumar	Delhi
2.	Shri Biram Kumar Pandit	Delhi
3.	Shri Manoj Kumar	Delhi

(Vickey Kumar)

Director (Administration & Establishment)

O/o CGPDTM

To:

1. All above mentioned LDCs of Patent Office

Copy to:

1. Head of Office, Patent Office, Delhi
2. IT Office, O/o CGPDTM, Delhi
3. The Accounts Officer, PAO, Patents, Design & Trade Marks, Delhi – 110078.
4. Office Order Copy.
5. Guard File